

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 38 OF 2016

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg**

ORDER

Admit. Issue notice to the respondents returnable on 10.5.2016.

Dasti in addition is permitted.

List the matter on **10.05.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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